GOVERNMENT OF INDIA MINISTRY OF URBAN DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 6336

TO BE ANSWERED ON 12.04.2017

OWNERSHIP RIGHT TO LEASE HOLDERS

NO. 6336 SHRI PRATAP RAO JADHAV

SHRI LAXMAN GILUWA

Will the Minister of URBAN DEVELOPMENT be pleased to state;

- (a) the number of cases of not paying fixed rent by the lease holders as per the conditions laid down in lease deed reported during the last three years;
- (b) the amount of penalty collected from such leaseholders during the last three years;
- (c) the number of cases of giving full ownership right to the lease holders during the last three years along with the additional amount collected from the leaseholders in their regard; and
- (d) the rules in place for giving ownership right to the lease holders?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT

(RAO INDERJIT SINGH)

(a) to (d) : The information is being collected and would be laid on the table of the House.
